

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/21(BB)2021

Court No. 1

Item No. 07

IBC Under Sec 9

In the matter of:

KAP INDIA PROJECTS AND CONSTRUCTIONS
PRIVATE LIMITED

.....Petitioner

V/s

AISHWARYA HEIGHTS INFRA PRIVATE LIMITED

.....Respondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President

Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

Shri Ricab Chand

For Respondent(s):

None

ORDER

Heard Shri Ricab Chand, learned Counsel for the Petitioner through Video Conference.
None appeared for the Respondent.

Learned Counsel for the Respondent is directed to file their Reply well before the next date
of hearing otherwise the case will be proceeded with.

Post the case on **02.08.2021**.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)